

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 17.08.2020**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Cr 212/2020 HPS	1. OS 248/2019
2. OS 174/2020	2. OS 286/2019
3. CC 1135/2020	3. OS 298/2019
4. PCR 110/2020	4. OS 306/2019
5. OS 90/2017	5. PCR 37/2014
6. OS 182/2017	6. CC 1003/2019
7. OS 224/2017	7. CC 1059/2014
8. OS 152/2018	8. CC 730/2016
9. OS 272/2018	9. CC 961/2016
10.OS 48/2019	10.CC 1638/2017

Place: - Hosakote

Dated: - 14.08.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.